

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS.

Respondent(s)

(To list Application for Substitution vide Ld. Registrar Court's Order dated 02.08.2022)

(IA No. 22561/2020 - APPLICATION FOR SUBSTITUTION & IA No. 22567/2020 - EXEMPTION FROM FILING O.T.)

Date : 03-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
[IN CHAMBER]

For Petitioner(s)

Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Manish Kumar Choudhary, Adv.
Ms. Namita Choudhary, AOR
Ms. Srishti Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application seeking exemption from filing official translation of the Annexure is allowed.

The application for substitution is allowed and the legal representatives of deceased Respondent No.5 are brought on record.

Cause title be amended accordingly.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)